

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 124(ND)17
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.07.2017**

NAME OF THE COMPANY: M/s. Sahaj e-Village Ltd. V/s M/s. CSC e-Governance Services
India Ltd.

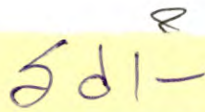
SECTION OF THE COMPANIES ACT: 271 & 272

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: For Petitioner (s): None appeared.
For Respondent (s): None appeared.


Order

Present none. In the interest of justice court notice be issued. To come up on 21st July 2017.



[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)



[INA MALHOTRA]
MEMBER [J]